

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2050
TO BE ANSWERED ON 28.07.2016

POVERTY ALLEVIATION SCHEMES

2050. SHRI AJAY MISRA TENI:
SHRI B.S. YEDIYURAPPA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of funds sanctioned/ released to States and utilized by them under various rural development and poverty alleviation schemes during the last three years and the current year, Schemewise and State/UT-wise;
- (b) whether any additional assistance has been provided for the said purposes during the said period, if so, the details thereof, State/UT-wise;
- (c) the achievements made during the said period under each scheme;
- (d) the number of people belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) benefited under each of these schemes;
- (e) whether any complaints/ irregularities have been received regarding diversion of funds provided for poverty alleviation, if so, the details thereof and the action taken by the Government in this regard, State/UT-wise; and
- (f) the steps taken by the Government to ensure optimum utilization of funds and completion of works in time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. These Programmes have direct and indirect bearing on poverty alleviation. The State/UT-wise funds allocated, released and expenditure incurred under various rural development schemes during the last three years and the current year are given at **Annexure-I**.

(b): Additional assistance to States/UTs is provided as per guidelines of the programmes. Five percent of annual allocation under PMAY-G is retained at the Centre as reserve fund for Special Projects proposed by the States/UTs for the purpose of rehabilitation of families affected by natural calamities, particularly Vulnerable Tribal Groups (PVTGs), manual scavengers, Forest Right Act (FRA) beneficiaries etc. A statement indicating special projects sanctioned under Indira Awaas Yojana, now restructured as PMAY-G for the last three years and current year is given at **Annexure-II**. Under MGNREGA provision for upto 50 days of additional employment is made over and above 100 days per household in notified drought affected areas.

(c): The State/UT-wise physical achievements made under various rural development schemes are given at **Annexure-III**.

(d): The numbers of beneficiaries belonging to Scheduled caste and Scheduled Tribes, State/UT-wise, under MGNREGA, PMAY-G and DAY-NRLM are given at **Annexure-IV**.

(e) & (f): Since the responsibility of implementation of Programmes is vested with the State Governments, all complaints received in the Department are forwarded to the concerned state Governments for taking appropriate action including investigation.

The funds under various programmes are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department constantly pursues the issue with the state/UT governments through Performance Review Committee Meetings to ensure optimum utilization of funds and to ensure timely disbursement and sound financial management. In order to ensure that the programme benefits reach the rural poor in full measure, the Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, National Level Monitors, Vigilance & Monitoring Committees, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies.

Annexure -I

Annexure referred to in part (a) of the Lok Sabha Unstarred Question.No. 2050 due for 28.07.2016
Year-wise/State & UT-wise details of Allocation, Release & Expenditure under PMGSY

(Rs. in crore)

S.No.	State(s)	2013-14			2014-15			2015-16			2016-17		
		Indicative Allocation	Release	Expenditure	Indicative Allocation	Release	Expenditure	Indicative Allocation	Release	Expenditure	Indicative Allocation	Release	Expenditure
1	Andhra Pradesh	386.00	5.00	152.56	33.00	32.98	330.25	379.20	379.20	411.53	404	77.41	59.82
2	Arunachal Pradesh	391.00	8.00	249.36	350.00	345.92	362.68	375.00	375.00	390.81	421	80.66	0
3	Assam	980.00	240.49	699.01	321.00	316.07	538.22	347.82	347.82	475.2	402	80.903	9.01
4	Bihar	2071.00	850.83	1844.95	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87	3000	574.8	768.65
5	Chhattisgarh	754.00	0.00	713.58	277.00	270.75	925.18	498.00	498.00	759.94	718	137.57	0.005
6	Goa	1.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0	0
7	Gujarat	140.00	519.24	477.40	400.00	418.77	685.91	474.10	474.10	793.66	162	31.04	22.68
8	Haryana	61.00	0.00	8.19	224.00	218.96	383.83	304.70	304.69	291.81	124	23.76	27.9
9	Himachal Pradesh	289.00	0.00	148.13	86.00	99.40	215.04	268.40	268.40	315.88	180	34.46	36.59
10	Jammu & Kashmir	990.00	523.24	534.01	424.00	416.60	422.73	488.00	488.00	258.39	786	158.4438	46.23
11	Jharkhand	640.00	21.86	539.55	257.00	249.48	785.02	865.00	864.99	552.44	868	166.31	78.62
12	Karnataka	18.00	5.00	7.68	237.00	237.00	411.23	140.80	140.80	279.4	200	38.32	27.82
13	Kerala	177.00	1.50	121.15	152.00	151.41	190.59	151.00	151.00	160.16	180	34.49	0
14	Madhya Pradesh	1600.00	615.00	1393.07	726.00	708.00	1667.32	1122.00	1122.00	1798.39	1700	339.515	201.45
15	Maharashtra	496.00	0.00	383.50	221.00	212.53	540.37	553.30	553.30	622.66	606	116.11	13.83
16	Manipur	181.00	4.03	139.67	100.00	100.00	173.94	299.80	299.80	284.7	402	77.02	51.07
17	Meghalaya	58.00	0.00	37.70	64.00	62.56	83.24	150.70	150.70	119.31	210	40.24	22.75

18	Mizoram	95.00	0.00	26.60	56.00	54.74	72.35	50.90	50.90	44.11	95	18.2	19.83
19	Nagaland	108.00	0.00	77.45	60.00	58.99	50.47	4.00	4.00	30.42	42	8.05	-0.0005
20	Odisha	1716.00	758.92	1605.72	1178.00	1051.50	1666.10	1382.70	1382.70	1857.5	1650	808.125	213.535
21	Punjab	292.00	117.68	295.61	302.00	310.21	285.03	221.10	221.10	236.52	135	25.87	9.905
22	Rajasthan	970.00	427.06	718.35	415.00	425.66	649.97	559.90	559.90	776.33	571	109.4	21
23	Sikkim	137.00	1.97	90.57	96.00	94.59	94.50	68.60	68.60	121.01	90	18.0825	56.06
24	Tamilnadu	668.00	343.48	383.39	227.00	239.65	580.72	205.00	205.00	98.03	204	39.09	10.2
25	Tripura	311.00	98.83	232.76	190.00	187.36	322.83	274.83	274.83	250.36	294	56.33	12.01
26	Uttar Pradesh	1446.00	511.93	824.25	591.00	638.70	1002.26	1110.35	1110.35	1083.39	299	57.29	21.7
27	Uttarakhand	259.00	0.00	260.64	305.00	314.92	425.17	409.20	409.19	455.24	998	191.22	266.52
28	West Bengal	1812.00	306.17	1130.44	1209.00	1193.80	1414.20	1427.58	1427.58	1259.84	401	76.83	14.47
29	Telangana	0.00	0.00	0.00		0.88	0.00	273.73	273.73	281.45	1356	259.81	127.79
Total:		17,050	5360.24	13095.29	10151.00	9959.58	16538.45	15186.71	15186.68	15785.35	16498	3679.349	2139.4445

Annexure-III

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

State/UT-wise Habitations connected and Length completed under PMGSY

Sl.No	State	2013-14		2014-15		2015-16		2016-17	
		Habitations connected (in no.)	Length completed	Habitations connected (in no.)	Length completed (km)	Habitations connected (in no.)	Length completed (km)	Habitations connected (in no.)	Length completed (km)
1	Andhra Pradesh	0	191.58	394	595.135	104	849.73	0	143.67
2	Arunachal Pradesh	16	489.04	1	546.58	31	512.67	1	61.45
3	Assam	257	957.96	284	869.806	179	477.63	39	33.753
4	Bihar	1225	3163.86	2158	3632	2102	3730.08	388	1170.537
5	Chhattisgarh	896	1292.05	975	2648.144	521	1859.48	6	50.63
6	Goa	0	0.00	0	0	0	0.00	0	0
7	Gujarat	375	896.29	82	1892.16	34	1670.68	0	124.18
8	Haryana	0	3.28	0	633.39	0	318.99	0	13.22
9	Himachal Pradesh	0	134.49	85	484.962	37	755.31	16	127.867
10	Jammu & Kashmir	143	891.79	108	934.66	53	488.11	3	15.05
11	Jharkhand	362	1030.73	769	1750.32	749	1346.24	118	389.11
12	Karnataka	0	211.43	6	627.68	1	831.23	0	146.28
13	Kerala	5	192.46	5	345.738	5	363.94	0	56.804
14	Madhya Pradesh	411	3006.27	1278	5180.92	1087	4453.23	208	321
15	Maharashtra	0	448.88	33	499.97	71	892.13	0	148.96
16	Manipur	67	533.12	32	300.01	33	543.82	5	111.02
17	Meghalaya	14	23.68	11	44.59	22	193.29	0	38.065
18	Mizoram	18	77.28	1	48.6	2	136.54	0	43.12
19	Nagaland	0	293.20	0	215.3	0	129.00	0	23

20	Odisha	700	3063.22	1287	3842.68	1065	3779.98	224	907.725
21	Punjab	6	730.38	31	737.46	0	545.00	0	61.37
22	Rajasthan	579	2290.31	1254	3233.33	798	2420.75	58	163.9
23	Sikkim	19	99.36	13	120.92	48	344.50	2	22.095
24	Tamil Nadu	0	747.94	14	1965.28	0	318.38	3	79.886
	Telangana					62	514.83	0	108.67
25	Tripura	85	291.46	78	239.415	57	352.12	1	14.99
26	Uttar Pradesh	0	1109.79	0	2000.34	99	5032.15	0	591.12
27	Uttarakhand	26	405.16	71	714.62	91	1191.06	0	247.34
28	West Bengal	1356	2741.38	1860	2232.882	407	2398.48	16	138.87
	Total	6560	25316.39	10830	36336.812	7658	36449.33	1088	5353.681

**Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016
State/UT-wise No. of SCs/STs households provided employment under MGNREGA**

(In lakh)

No. Households Provided employment (MGNREGA)										
Sl.no.	State	SCs households				STs households				
		2013-14	2014-15	2015-16	2016-17 as on 18/07/2016	2013-14	2014-15	2015-16	2016-17 as on 18/07/2016	
1	ANDHRA PRADESH	14.97	8.30	9.00	7.79	7.73	3.32	3.65		3.08
2	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	1.31	1.29	1.66		0.59
3	ASSAM	0.79	0.62	0.85	0.26	2.27	1.76	2.96		1.24
4	BIHAR	5.88	2.80	3.61	1.92	0.43	0.18	0.26		0.14
5	CHHATTISGARH	2.45	1.81	2.09	1.73	9.26	5.86	8.08		5.91
6	GUJARAT	0.41	0.33	0.36	0.32	2.54	2.28	2.62		1.78
7	HARYANA	1.56	1.01	0.91	0.76	0.00	0.00	0.00		0.00
8	HIMACHAL PRADESH	1.53	1.26	1.17	0.43	0.37	0.33	0.32		0.09
9	JAMMU AND KASHMIR	0.44	0.18	0.41	0.05	1.02	0.67	1.05		0.07
10	JHARKHAND	1.40	1.39	1.34	1.54	4.53	4.30	4.45		4.56
11	KARNATAKA	2.35	1.74	2.10	1.40	1.09	0.84	1.08		0.78
12	KERALA	2.25	2.25	2.39	1.23	0.42	0.44	0.49		0.26
13	MADHYA PRADESH	5.01	4.55	4.44	2.27	9.66	8.76	9.11		4.99
14	MAHARASHTRA	1.11	1.16	1.21	1.00	2.31	2.17	2.49		1.91
15	MANIPUR	0.13	0.13	0.14	0.06	2.30	2.32	2.36		0.02
16	MEGHALAYA	0.03	0.03	0.03	0.00	3.30	3.23	3.38		0.34
17	MIZORAM	0.00	0.00	0.00	0.00	1.77	1.93	1.93		1.84
18	NAGALAND	0.04	0.03	0.04	0.04	3.82	3.81	3.92		3.85
19	ODISHA	2.93	2.41	3.39	2.07	6.34	5.63	7.39		4.12
20	PUNJAB	3.19	2.28	3.69	2.25	0.00	0.00	0.00		0.00
21	RAJASTHAN	7.22	7.38	8.56	7.03	8.57	8.86	9.78		8.35
22	SIKKIM	0.03	0.02	0.03	0.02	0.24	0.22	0.25		0.13
23	TAMIL NADU	18.33	16.34	17.11	14.23	0.90	0.68	0.81		0.61
24	TELANGANA		5.79	6.05	4.91		3.95	4.17		3.52
25	TRIPURA	1.08	1.03	1.02	0.94	2.41	2.40	2.33		2.25
26	UTTAR PRADESH	17.58	13.89	18.83	11.14	0.50	0.35	0.55		0.30
27	UTTARAKHAND	0.71	0.78	0.93	0.44	0.11	0.14	0.22		0.09
28	WEST BENGAL	19.50	16.22	19.46	8.27	5.72	4.58	5.34		2.19
29	ANDAMAN & NICOBAR	0.00	0.00	0.00	0.00	0.02	0.01	0.00		0.00
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR		NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR		NR
32	GOA	0.00	0.00	0.00	0.00	0.02	0.02	0.01		0.01
33	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.01	0.01	0.00		0.00
34	PUDUCHERRY	0.12	0.10	0.11	0.02	0.00	0.00	0.00		0.00
	Total	111.03	93.83	109.25	72.11	78.92	70.32	80.63		52.99

NR=Not Reported

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

State/UT-wise funds released and utilized under MGNREGA (Rs. in Lakh)

(in Lakhs)

State	Central Release				Total Expenditure			
	2013-14	2014-15	2015-16	2016-17 as on 15/07/2016	2013-14	2014-15	2015-16	2016-17 as on 15/07/2016
ANDHRA PRADESH	475049.00	290314.10	307380.33	338835.08	529342.76	283946.01	449688.01	126755.96
ARUNACHAL PRADESH	13852.67	2704.16	4395.10	9525.22	9593.54	3441.52	6558.81	19.60
ASSAM	57349.95	50023.46	87830.06	45511.58	69976.59	50310.65	62124.14	72304.97
BIHAR	158070.67	95968.24	102412.26	76551.00	202702.34	108170.99	161917.44	51880.39
CHHATTISGARH	144602.31	150570.49	106341.30	133272.13	202397.60	175421.54	128319.57	149285.87
GUJARAT	33530.02	35442.93	30598.72	43199.86	48902.62	47121.78	42862.92	32413.17
HARYANA	37687.81	16715.29	12470.72	6445.17	38161.54	21647.06	14139.49	9875.37
HIMACHAL PRADESH	47797.09	35542.86	39610.32	26172.66	56959.21	40623.27	38845.67	12903.42
JAMMU AND KASHMIR	60315.73	52171.08	55801.83	44887.03	76971.19	39159.25	76853.95	31423.03
JHARKHAND	62143.28	72433.41	97879.90	95645.56	91244.10	102908.13	133251.23	77663.56
KARNATAKA	159606.81	171687.07	99155.27	126815.30	206841.31	167569.57	182227.07	111934.10
KERALA	127710.93	158758.02	152633.88	85250.89	130056.59	161696.54	148318.42	76466.67
MADHYA PRADESH	183982.44	245163.12	236732.20	204440.40	261894.50	280536.80	250002.67	158902.37
MAHARASHTRA	115292.02	79951.77	123834.73	112850.70	127467.66	160988.49	184503.76	116903.18
MANIPUR	23100.00	21997.13	25532.29	27723.41	25476.92	26713.59	23119.44	3858.45
MEGHALAYA	27106.21	27785.90	22182.56	55560.99	31849.02	30934.71	27363.10	38045.96
MIZORAM	24474.27	11141.23	28517.36	1992.14	26037.67	11420.13	29858.81	1820.19
NAGALAND	29214.80	11305.27	26665.95	50152.80	29479.90	15781.96	19448.55	41.86
ODISHA	75752.84	103530.34	147941.05	114656.75	128680.21	106892.48	205205.29	103071.72
PUNJAB	22615.48	18948.18	24533.37	20962.62	25891.90	21350.00	30006.39	25668.70
RAJASTHAN	205943.32	297609.87	269583.23	287915.51	262961.00	325186.44	326885.19	247527.27
SIKKIM	10684.17	7386.41	8623.44	5953.46	10889.61	7734.68	9730.76	3991.78
TAMIL NADU	469021.12	378180.33	547037.47	235845.08	393853.20	391954.05	625499.46	201862.00
TELANGANA	0.00	191996.00	182484.92	124305.00	5058.52	190374.75	237500.95	95396.71
TRIPURA	94366.49	63662.48	135894.19	47392.36	107504.47	82239.49	137156.76	31518.92
UTTAR PRADESH	289639.01	251341.40	269569.44	207413.32	346067.61	313908.73	297606.16	209374.22
UTTARAKHAND	33000.50	28636.22	45076.65	27368.35	38083.54	31845.33	49237.03	30682.79
WEST BENGAL	289438.19	374495.29	471174.20	304528.98	372517.24	401287.47	485155.35	357802.09
ANDAMAN AND NICOBAR	1918.10	1301.94	1035.72	253.08	1788.27	904.58	327.86	0.00
DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00	NR	NR	NR	0.00
DAMAN & DIU	0.00	0.00	0.00	0.00	NR	NR	NR	0.00
GOA	205.86	137.95	246.82	111.27	297.40	457.15	300.59	51.96
LAKSHADWEEP	16.93	45.06	11.85	0.00	73.64	70.50	29.83	11.01
PUDUCHERRY	879.98	739.69	1292.57	300.15	1136.83	650.20	917.82	76.43
Total	3274368.00	3247686.69	3664479.70	2861837.85	3860158.50	3603247.84	4384962.49	2379533.72

NR=Not Reported

Annexure-III

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

State/UT-wise No. of households provided employment and Persondays generated under MGNREGA

(in lakhs)

Sl.no.	State	No. of HH provided employment				Persondays generated (in lakhs)			
		2013-14	2014-15	2015-16	2016-17 as on 18/07/2016	2013-14	2014-15	2015-16	2016-17 as on 18/07/2016
1	ANDHRA PRADESH	60.40	32.97	35.95	31.54	2994.70	1555.87	1986.59	1108.26
2	ARUNACHAL PRADESH	1.40	1.36	1.82	0.70	36.56	19.05	50.64	10.60
3	ASSAM	12.62	9.67	15.13	5.75	298.47	210.89	495.10	120.42
4	BIHAR	20.59	10.36	15.49	8.01	862.35	352.73	701.55	215.64
5	CHHATTISGARH	25.12	17.48	21.76	17.22	1298.94	555.79	1014.65	564.82
6	GUJARAT	5.79	5.13	5.57	4.44	230.30	181.52	225.51	154.43
7	HARYANA	3.25	2.18	1.69	1.37	117.88	61.65	48.48	23.68
8	HIMACHAL PRADESH	5.39	4.53	4.23	1.59	282.50	190.73	177.08	30.59
9	JAMMU AND KASHMIR	6.58	3.32	6.53	0.60	338.12	120.90	316.39	14.16
10	JHARKHAND	11.39	11.11	11.27	12.59	436.22	453.28	586.50	394.27
11	KARNATAKA	14.50	10.95	12.37	8.38	718.86	433.70	599.21	276.05
12	KERALA	15.24	13.80	15.06	6.48	866.03	588.72	741.71	81.38
13	MADHYA PRADESH	29.09	27.89	27.02	14.79	1229.48	1172.10	1237.72	430.99
14	MAHARASHTRA	11.44	11.60	12.75	10.36	517.36	613.88	763.50	406.16
15	MANIPUR	4.55	4.69	4.74	1.71	113.23	101.17	75.33	13.05
16	MEGHALAYA	3.64	3.51	3.68	0.34	215.88	167.35	199.71	5.41
17	MIZORAM	1.78	1.94	1.94	1.85	133.65	43.60	132.92	46.32
18	NAGALAND	4.08	4.05	4.17	4.11	183.80	89.93	218.76	97.62
19	ODISHA	17.10	14.68	19.98	12.19	711.82	534.84	894.53	331.10
20	PUNJAB	4.12	2.89	4.74	2.84	134.68	64.60	144.19	49.48
21	RAJASTHAN	36.15	36.85	42.21	34.67	1838.56	1685.46	2341.22	1281.58
22	SIKKIM	0.63	0.57	0.65	0.36	44.03	24.13	43.84	9.16
23	TAMIL NADU	62.68	56.58	60.53	49.78	3677.23	2679.65	3686.75	1129.06
24	TELANGANA		24.63	25.51	21.24		1047.27	1412.07	632.67
25	TRIPURA	5.91	5.82	5.70	5.30	521.61	511.76	538.77	131.32
26	UTTAR PRADESH	49.95	39.16	54.59	33.40	1753.60	1312.72	1830.63	751.66
27	UTTARAKHAND	3.97	4.56	5.45	2.62	165.62	147.50	224.29	51.13

28	WEST BENGAL	61.33	51.20	61.11	25.38	2296.34	1697.08	2865.26	488.13
29	ANDAMAN AND NICOBAR	0.17	0.13	0.06	0.00	8.03	5.11	1.45	0.02
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR
32	GOA	0.05	0.07	0.06	0.02	1.15	1.72	1.07	0.18
33	LAKSHADWEEP	0.01	0.00	0.00	0.00	0.14	0.13	0.03	0.00
34	PUDUCHERRY	0.39	0.30	0.33	0.06	8.45	3.78	5.62	0.46
	Total	479.30	413.97	482.10	319.67	22035.58	16628.59	23561.07	8849.81

Annexure- IV

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

Houses sanctioned under IAY to SC, ST in the last three years and current year

Units
in
Nos.

Sl. No.	State	2012-13		2013-14		2014-15		2015-16		2016-17	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	ANDHRA PRADESH	99971	69952	85635	47542	24346	12230	22542	12037	0	0
2	ARUNACHAL PRADESH	0	1857	0	480	2	170	0	16	0	0
3	ASSAM	44563	51545	18448	23787	22139	31016	13862	27791	0	0
4	BIHAR	325578	18507	145340	9586	163631	6469	64155	5535	0	0
5	CHATTISGARH	9228	38021	7429	40673	4503	19008	7402	26855	0	0
6	GOA	2	22	29	160	15	17	18	70	0	0
7	GUJARAT	4195	67584	7486	40086	3571	14857	3620	15007	0	0
8	HARYANA	10494	0	11997	0	15928	13	7577	4	0	0
9	HIMACHAL PRADESH	3331	623	5726	1040	3742	752	1825	562	0	0
10	JAMMU AND KASHMIR	1653	3385	0	241	0	12	787	2346	0	0
11	JHARKHAND	24317	42963	9689	31824	3637	12282	9234	26206	0	0
12	KARNATAKA	57321	25761	52069	29783	43523	30502	44949	32321	0	0
13	KERALA	25534	3325	19186	3545	15013	4105	20300	4395	0	0
14	MADHYA PRADESH	22165	35960	23247	48314	15010	44784	18184	55876	0	0
15	MAHARASHTRA	16936	63361	8646	78787	42951	77902	34934	70748	0	0
16	MANIPUR	177	2541	9	2741	37	720	79	2390	0	0
17	MEGHALAYA	63	11820	2632	10911	27	7252	6	5551	0	0
18	MIZORAM	0	2324	0	1545	0	279	0	583	0	0
19	NAGALAND	0	0	0	0	0	1332	1	500	0	0
20	ORISSA	53286	39777	36668	58710	3863	12451	40247	77684	0	0
21	PUNJAB	2914	0	745	0	1859	0	28	1	0	0
22	RAJASTHAN	20898	17081	17687	65420	14316	65904	7017	50999	0	0
23	SIKKIM	319	478	287	503	556	957	49	335	0	0
24	TAMIL NADU	64521	3034	53771	4385	28630	1499	34214	0	0	0

25	TELANGANA					17207	15902	10907	16748	0	0
26	TRIPURA	0	1628	945	1685	2078	5619	2034	5756	0	0
27	UTTAR PRADESH	131604	1872	126900	4379	223092	3746	213472	7266	0	0
28	UTTARAKHAND	3782	873	4591	319	5738	1079	2968	1141	0	0
29	WEST BENGAL	79111	18824	54930	24191	154229	66274	180849	61896	0	0
30	ANDAMAN AND NICOBAR	0	0	0	0	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	3	0	223	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0	0	5	0	0
34	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
	Total	1001963	523118	694092	530640	809643	437356	741260	510624	0	0

For 2016-17 a target of 3260997 houses has been fixed out of which 60% target is for SC/ST

Progress as reported by States/Union Territory

**Annexure referred to in part (a) of the Lok Sabha Unstarred Question.No. 2050
due for 28.07.2016**

Annexure-I

Funds allocated, released and utilised under PMAY(G)

(Rs. in lakh)

S.No	State	2013-14			2014-15			2015-16			2016-17		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	113374.34	114122.78	155874.01	42729.19	42660.11	50545.92	28818.24	28113.32	27213.66	42015.73	0.00	0.00
2	ARUNACHAL PRADESH	4831.03	5706.51	328.12	1416.26	1813.74	175.29	952.51	4240.29	0.00	8218.81	0.00	0.00
3	ASSAM	97521.24	90006.56	54071.02	128586.17	92867.67	120627.92	86481.14	87865.75	69066.80	199853.81	0.00	11988.45
4	BIHAR	331160.54	295703.99	147107.73	153019.47	103487.97	229093.63	103203.06	90718.46	107098.65	356963.85	32945.13	1450.58
5	CHATTISGARH	26252.54	50327.44	37852.25	23417.65	39984.45	22028.92	15793.89	14025.75	21552.56	130380.06	4450.86	3342.70
6	GOA	761.99	380.29	474.01	320.28	540.43	0.00	216.01	268.14	136.00	569.57	0.00	0.00
7	GUJARAT	58997.09	26652.67	37870.96	18621.64	5041.49	43441.22	12559.26	12274.95	20373.37	63590.77	416.14	2439.02
8	HARYANA	9859.68	9831.14	7794.25	18985.09	9492.49	13689.52	12804.38	9174.59	9031.76	14306.85	0.00	1359.55
9	HIMACHAL PRADESH	4139.24	4226.62	4712.23	2742.50	1433.54	2310.03	1849.67	2191.75	1957.05	4434.53	0.00	81.68
10	JAMMU & KASHMIR	9347.32	5642.49	123.30	7888.38	4232.39	806.55	5320.27	5363.09	616.30	15482.32	0.00	0.00
11	JHARKHAND	36724.52	35268.67	25481.55	27137.02	21030.14	18307.35	18302.40	29740.27	22653.18	129233.56	5151.20	1864.07
12	KARNATAKA	48024.51	49293.63	45507.36	51867.69	28524.51	111288.51	34981.86	60406.49	110329.26	52098.19	0.00	523.98
13	KERALA	25013.46	22626.02	27283.87	32247.23	16075.33	30510.35	21748.95	35717.19	38350.29	18226.00	0.00	2811.16
14	MADHYA PRADESH	61762.40	47268.56	46372.06	62891.88	57020.43	18774.43	42417.05	57139.16	40880.18	250875.10	128.08	9825.54
15	MAHARASHTRA	75093.75	75540.13	92243.31	102822.28	94599.37	97972.73	69347.87	34673.93	44950.89	128991.63	0.00	7674.28
16	MANIPUR	5633.39	3649.98	1221.02	3270.35	2715.77	485.22	2199.49	4681.35	226.31	10292.41	429.98	146.81
17	MEGHALAYA	9749.28	8063.52	8548.09	5920.63	4629.68	6779.12	3981.95	4950.95	2519.63	15492.24	0.00	376.99
18	MIZORAM	2574.53	2570.02	1320.92	908.18	455.24	216.25	610.80	759.24	193.65	4371.69	0.00	7.88
19	NAGALAND	7340.45	7328.37	0.00	1039.15	4575.01	826.92	698.89	1068.22	0.00	8322.77	349.44	0.00
20	ODISHA	70031.18	84418.51	72173.90	87693.07	68403.59	6751.43	59144.07	98281.94	151263.69	221739.93	9572.03	11877.95
21	PUNJAB	10681.36	2739.95	577.39	30985.91	0.00	2122.85	20898.26	1124.29	0.00	13697.74	0.00	0.00
22	RAJASTHAN	46736.14	46886.92	65563.28	55154.41	41385.74	64895.10	37198.56	39834.60	50817.53	140096.15	5599.28	6403.29

23	SIKKIM	1009.93	877.03	7.54	1288.12	1287.47	1207.50	866.33	433.17	222.15	2381.21	0.00	64.40
24	TAMIL NADU	48363.67	56206.02	43725.73	29172.57	38213.49	22960.52	19675.27	21273.32	19340.92	98715.06	10000.09	0.00
25	TELANGANA	It was part of Andhra Pradesh			36752.19	41035.18	53671.63	24787.64	24787.53	33700.10	28526.67	0.00	0.00
26	TRIPURA	9399.84	12800.43	1461.94	6704.14	12244.45	5452.93	4508.89	6876.04	3996.89	21587.69	0.00	803.35
27	UTTAR PRADESH	162543.86	145531.68	124292.87	232213.43	161431.10	240079.99	156614.95	158312.83	172437.12	322032.52	62964.19	4648.33
28	UTTARAKHAND	8210.64	6405.19	2788.56	6694.36	4004.40	5375.78	4514.97	4164.85	5116.31	98880.77	0.00	391.95
29	WEST BENGAL	101496.87	86566.87	52715.89	236310.75	210429.28	213040.58	159378.37	172273.43	292192.63	244362.21	0.00	9405.19
30	ANDAMAN AND NICOBAR	1517.64	221.31	109.25	631.69	0.00	75.94	443.29	0.00	0.00	196.37	0.00	0.00
31	DADRA & NAGAR HAVELI	305.70	0.00	NR	162.37	81.17	39.03	113.95	56.97	0.00	282.83	0.00	0.00
32	DAMAN & DIU	118.18	0.00	NR	44.28	0.00	0.00	31.08	0.00	0.00	49.88	0.00	0.00
33	LAKSHADWEEP	137.47	137.47	1.21	16.66	0.00	0.00	11.69	0.00	0.00	70.92	0.00	0.00
34	PUDUCHERRY	776.61	0.00	NR	300.00	0.00	0.00	400.00	0.00	0.00	400.00	0.00	0.00
Total >>>		1389490.38	1297000.78	1057603.63	1409955.00	1109695.64	1383553.14	950875.00	1010791.84	1246236.85	2557740.01	132006.42	77487.13

* As reported by
AwaasSoft

Annexure-III

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

Houses targeted and constructed under PMAY-G(previously IAY)

Units in Nos.

S.No.	State	2013-14		2014-15		2015-16		2016-17
		House targeted	House constructed	House targeted	House constructed	House targeted	House constructed	
1	ANDHRA PRADESH	207313	206075	78258	46722	65976	27941	56111
2	ARUNACHAL PRADESH	6870	454	2017	110	1357	1	6754
3	ASSAM	138695	75103	183171	99704	123193	70024	164245
4	BIHAR	605550	275869	280255	493874	236271	274211	476715
5	CHATTISGARH	48004	29895	42889	27274	36158	24263	174119
6	GOA	1393	616	586	1093	495	22	761
7	GUJARAT	107880	37126	34105	65355	28753	40269	84924
8	HARYANA	18029	4532	34771	7196	29314	12977	19106
9	HIMACHAL PRADESH	7064	6565	4688	1620	2635	3064	3644
10	JAMMU AND KASHMIR	15952	429	13484	1736	7579	1989	12724
11	JHARKHAND	67153	46651	49701	30681	41901	25305	172588
12	KARNATAKA	87816	92575	94995	104098	80087	155627	69576
13	KERALA	45738	55996	59060	46448	49792	51081	24341
14	MADHYA PRADESH	112936	47391	115186	45465	97109	14481	335036
15	MAHARASHTRA	137314	189602	188319	45082	158763	122122	172264
16	MANIPUR	8011	416	4658	1248	3133	96	8459
17	MEGHALAYA	13865	6374	8433	10076	5672	838	12732
18	MIZORAM	3661	521	1293	276	870	378	3593
19	NAGALAND	10439		1480	1114	996	633	6840
20	ORISSA	128057	109844	160610	11474	135403	275813	296127
21	PUNJAB	19531	1417	56750	1911	47844	0	18293
22	RAJASTHAN	85460	82446	101015	92069	85162	64835	187094
23	SIKKIM	1436	798	1834	1538	1234	212	1957

24	TAMIL NADU	88436	69955	53429	28869	45044	28524	131831
25	TELANGANA			67312	57437	56748	84242	38097
26	TRIPURA	13368	0	9550	23056	6423	6158	17741
27	UTTAR PRADESH	297223	157012	425299	220739	358551	156598	430065
28	UTTARAKHAND	14012	2396	11443	4196	6432	7725	8120
29	WEST BENGAL	185594	92071	432803	182128	364877	355408	326338
30	ANDAMAN AND NICOBAR	2081	238	867	148	609	0	157
31	DADRA & NAGAR HAVELI	419	0	223	0	157	0	227
32	DAMAN & DIU	162	0	60	0	43	0	40
33	LAKSHADWEEP	188	0	22	0	16	0	57
34	PUDUCHERRY	1065	0	412	0	549	0	321
	Total	2480715	1592367	2518978	1652737	2079146	1804837	3260997

* Progress reported by States/UTs on MPR/MIS

Annexure - I

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No2050 due for reply on 28.07.16

A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM (Rs.in Lakh)

Sl. No.	NAME OF STATES/UTs	2013-14					2014-15				
		Cental Allocation NRLM #	Central Release			Expenditure*	Central Allocation NRLM #	Central Release			Expenditure*
			NRLM #	NRLP	RSETI**			NRLM #	NRLP	RSETI	
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	23466.00	22063.98	1691.93	400.00	31738.25	20301.00	8157.36	0.00	111.50	4069.20
2	Bihar	19616.00	3060.50	63.07		16804.78	10142.00	0.00	10909.50	0.00	58730.92
3	Chattisgarh	4405.00	2202.50	1234.2	182.25	16804.78	2208.00	0.00	3255.00	80.35	5441.06
4	Goa										
4	Gujarat	3201.00	490.50			2273.01	1652.00	0.00	2046.00	116.07	3075.85
5	Haryana	2028.00	731.20		330.00	550.00	1009.00	0.00	0.00	0.00	1732.78
6	Himachal Pradesh	966.00	394.03		99.00		466.00	0.00	0.00	0.00	455.60
7	Jammu & Kashmir	3552.94	2837.79			1373.00	4871.00	3750.00	0.00	89.00	4560.81
8	Jharkhand	7423.00	1136.50	3401.13		4854.99	3692.00	0.00	5778.87	0.00	11620.64
9	Karnataka	9489.00	4744.50	1167.94	341.00	1913.55	5606.00	601.35	829.50	142.86	3775.01
10	Kerala	4537.00	3272.00	301.35	154.00	3737.69	2396.00	677.17	1296.72	62.50	3447.86
11	Madhya Pradesh	9305.00	4497.00	4643.74	300.00	11120.76	4719.00	0.00	10560.00	0.00	17216.17
12	Maharashtra	12866.00	6433.00	3998.30	264.00	12968.53	6732.00	0.00	1516.00	0.00	15776.32
13	Odisha	10655.00	3692.50	1250.00	197.00	5239.82	5730.00	0.00	0.00	133.93	7738.92
14	Punjab	1020.00	494.31		198.00	1371.00	484.00	0.00	0.00	84.82	677.21
15	Rajasthan	5276.00	974.00			1749.02	2754.00	0.00	0.00	0.00	1205.13
16	Tamil Nadu	11679.00	5839.50	1414.50	103.75	7139.44	7329.00	826.00	2534.59	0.00	20508.87
17	Telengana							6585.44	0.00	0.00	229.61
18	Uttar Pradesh	28747.00	5731.50	2618.43		574.25	14223.00	0.00	0.00	0.00	5658.06
19	Uttarakhand	1634.00	699.13		77.00	59.00	772.00	0.00	0.00	0.00	450.32

20	West Bengal	11558.00	5236.20	4172.64	154.00	5430.55	7028.00	2016.68	3617.25	0.00	8847.28
21	Pondicherry		0.00				350.00	135.34	0.00	4.45	0.00
22	Arunachal Pradesh		358.21				226.00	0.00	0.00	0.00	0.00
23	Assam	18897.00	5329.93	3445.01	88.00	6278.73	7103.00	0.00	0.00	0.00	7997.20
24	Manipur	1328.00	178.19				467.00	0.00	0.00	0.00	206.74
25	Meghalaya	1462.00	640.42		11.00	47.92	467.00	0.00	0.00	0.00	22.11
26	Mizoram	472.00	279.31			298.00	207.00	64.00	0.00	4.47	239.76
27	Nagaland	1046.00	1441.04		22.00	733.00	318.00	185.00	0.00	8.93	968.35
28	Sikkim	459.00	145.01				146.00	0.00	0.00	0.00	0.00
29	Tripura	2643.00	1317.74		66.00		866.00	0.00	0.00	0.00	414.70
	GRAND TOTAL	197730.94	84220.49	29402.24	2987.00	133060.07	112264.00	22998.34	42343.43	838.88	185066.48

**** Under RSETI, funds were released to State Missions commenced in 2013-14, # Including Interest Subvention Cat.-II**

***Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts**

Annexure -I

Annexure referred to in parts (a) of Lok Sabha Unstarred Question No. 2050 due for reply on 28.07.2016

A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM

Sl. No.	NAME OF STATES/UTs	2015-16					2016-17			
		Central Allocation NRLM#	Central Release			Expenditure	Total Central Allocation	Central Release		
			NRLM #	NRLP	RSETI			NRLM	NRLP	RSETI
1	2	13	14	15	17	18	19	20	21	22
1	Andhra Pradesh	2680.53	3289.45	1753.40	125.78	2353.52	1185.81	592.91	300.00	165.00
2	Bihar	5690.71	1241.90	10503.00	407.00	43203.27	4835.89	2417.95	5332.42	0.00
3	Chattisgarh	1265.58	0.00	3777.78	246.23	8013.42	1074.08	0.00	1926.00	165.00
4	Goa	153.75	75.00	0.00	0.00	0.00	150.00	0.00	0.00	0.00
4	Gujarat	916.37	0.00	501.32	0.00	3156.09	765.19	0.00	1074.00	231.00
5	Haryana	546.41	693.66	0.00	89.25	1194.64	450.18	225.09	0.00	0.00
6	Himachal Pradesh	231.68	97.38	0.00	0.00	527.86	189.59	94.80	0.00	0.00
7	Jammu & Kashmir	2031.38	4267.54	0.00	194.46	4523.41	2500.00	1250.00	0.00	0.00
8	Jharkhand	2143.55	0.00	9269.43	275.00	19612.87	1823.41	911.71	5350.20	0.00
9	Karnataka	2191.83	1471.30	2639.50	0.00	9653.59	1535.07	767.54	1493.50	160.04
10	Kerala	977.90	1005.64	2003.26	0.00	2987.43	688.78	344.39	628.84	0.00
11	Madhya Pradesh	2709.81	0.00	8641.50	274.85	18132.11	2300.98	1150.49	4404.00	0.00
12	Maharashtra	3651.46	4101.48	5502.00	274.19	15887.97	3034.46	1517.23	4455.77	0.00
13	Odisha	2854.41	937.02	1490.00	221.38	10725.66	2325.13	1162.57	2937.27	0.00
14	Punjab	262.72	122.37	0.00	196.38	980.73	218.78	0.00	0.00	0.00
15	Rajasthan	1417.07	0.00	495.00	341.00	4937.92	1165.63	582.82	1034.00	0.00
16	Tamil Nadu	2602.08	2050.22	1923.50	317.13	12677.06	1797.46	898.73	1873.50	0.00
17	Telangana	1915.71	1480.54	0.00	0.00	3126.11	847.01	0.00	200.00	0.00
18	Uttar Pradesh	8261.14	3575.83	2230.31	0.00	10852.46	6962.06	3481.03	4192.00	0.00

19	Uttarakhand	434.61	0.00	0.00	0.00	603.26	366.56	0.00	0.00	0.00
20	West Bengal	3221.30	3880.16	2000.00	0.00	15119.93	2583.93	1291.97	2250.70	0.00
21	Pondicherry	475.00	150.00	0.00	0.00	0.00	250.00	0.00	0.00	0.00
22	Arunachal Pradesh	161.82	0.00	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	0.00	0.00	0.00
23	Assam	4588.89	0.00	500.00	231.00	9404.06		0.00	2128.00	193.60
24	Manipur	285.71	0.00	0.00	0.00	142.64		0.00	0.00	0.00
25	Meghalaya	319.00	0.00	0.00	11.00	561.89		200.00	0.00	0.00
26	Mizoram	74.75	329.50	354.50	0.00	97.93		800.00	0.00	0.00
27	Nagaland	221.66	545.22	789.50	0.00	658.46		1200.00	0.00	0.00
28	Sikkim	82.43	72.00	0.00	1.88	143.07		300.00	0.00	0.00
29	Tripura	535.74	226.44	0.00	0.00	746.73	0.00	0.00	0.00	
	GRAND TOTAL	52905.00	29612.65	54374.00	3206.53	200092.60	58900.00	19189.23	39580.20	914.64

** Under RSETI, funds were released to State Missions commenced in 2013-14, # Including Interest Subvention Cat.-II

*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

Achievement made under DAY-NRLM

(in numbers)

Sl No	State	2013-14						2014-15						2015-16					
		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
		Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress
1	Andhra Pradesh	7000	9000	0	0	0	0	3000	15354	0	0	0	0	0	11467	0	0	0	0
2	Assam	44004	19969	0	7564	0	626	8450	10271	7895	16096	1760	3805	11305	13682	15600	13298	9150	8620
3	Bihar	48617	21514	0	12005	0	5658	46200	41245	22400	16689	22400	15914	22551	107695	0	51884	42872	51072
4	Chhattisgarh	3200	3670	0	1719	204	598	4160	5797	2640	4887	2080	3252	12960	10152	6300	7446	5352	4893
5	Gujarat	17721	9547	1200	1726	180	215	19283	4651	4751	2635	3168	1165	9443	26329	4000	5458	3050	1330
6	Jharkhand	7496	6475	6000	3810	3300	2178	10846	9017	8863	7309	4468	5276	14107	10900	12099	8586	11912	8374
7	Karnataka	3200	3340	0	1920	0	0	9000	12698	4500	1680	900	957	9000	11611	3333	262	0	3708
8	Kerala	4500	3908	0	0	0	0	5300	2140	3700	3029	444	950	0	2954	0	853	0	871
9	Madhya Pradesh	19000	13562	10800	6802	7000	5909	20000	16527	12000	11010	13000	9857	37500	42650	30000	24071	19000	11879
10	Maharashtra	13249	7688	7000	2665	5450	509	18000	16971	5734	8856	2200	2878	48655	17013	24587	10283	4920	2282
11	Odisha	15897	8184	3500	2441	0	562	32910	11205	4740	4842	6636	400	85900	6835	7120	4824	57210	6294
12	Rajasthan	3616	1805	1700	472	700	25	4080	932	3100	869	1800	221	5496	23249	0	3315	2200	1716
13	Tamil Nadu	40000	31515	0	8989	5814	0	41770	10745	10000	7107	4814	0	5350	10672	7500	4062	7650	2624
14	Telangana	5000	6655	0	0	0	0	2000	12600	0	0	0	0	0	6622	1840	0	0	0
15	Uttar Pradesh	12920	1748	5280	232	0	0	6980	3741	4187	2003	3512	106	12522	20852	150	8461	0	2577
16	West Bengal	58067	40169	0	18143	0	0	30500	3928	26500	4761	1000	0	0	12758	21057	8106	3431	1770
17	Haryana	720	837	450	0	0	0	2500	2342	1260	1407	1000	659	1270	1093	730	716	0	268
18	Himachal Pradesh	220	221	0	364	0	0	434	785	300	256	150	0	300	630	300	344	150	164
19	Jammu & Kashmir	2400	2741	0	100	0	360	8640	3803	7200	3158	4500	3114	20250	3675	20250	3579	20250	3437
20	Punjab	1500	46	800	163	500	28	600	572	520	402	250	366	800	1235	890	949	806	338

21	Uttarakhand	200	42	0	1566	0	0	650	548	200	158	50	0	500	717	340	411	200	245
22	Arunachal Pradesh	0	0	0	315	0	0	336	0	202	0	0	0	150	0	0	0	0	0
23	Manipur	0	0	0	0	0	0	360	0	360	0	180	0	300	0	0	0	0	0
24	Meghalaya	0	0	0	244	0	0	550	134	490	0	490	0	650	618	450	135	165	13
25	Mizoram	500	442	0	0	0	0	725	288	135	404	174	0	1117	51	400	39	0	0
26	Nagaland	1600	1084	1600	0	600	0	1645	630	429	664	218	0	1700	39	0	414	0	60
27	Sikkim	0	0	0	0	0	0	108	0	54	0	54	0	0	0	0	0	0	0
28	Tripura	2800	0	0	0	0	0	680	152	1130	87	566	0	1040	913	602	620	0	244
29	Puducherry													220	0	326	0	500	0
	Total	313427	194162	38330	71240	23748	16668	279707	187076	133290	98309	75814	48920	303086	344412	157874	158116	188818	112779

Annexure-IV

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No. 2050 due for reply on 28.07.2016

Number SC SHGs benefitted under DAY-NRLM										
S.No.	State	Progress Upto Mar' 14			Progress during 2014-15			Progress during 2015-16		
		SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investment Fund	SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investment Fund	SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investment Fund
1	ANDHRA PRADESH	142913	0	0	4368	0	0	0	0	0
2	ASSAM	4410	943	55	1068	1881	428	1588	1418	858
3	BIHAR	36942	3831	3561	60444	14241	13797	29172	14083	13754
4	CHHATTISGARH	490	125	51	344	368	217	660	541	306
5	GUJARAT	1768	572	22	601	216	35	2388	295	114
6	JHARKHAND	613	116	86	946	629	392	1419	1006	873
7	KARNATAKA	660	477	0	2279	605	379	2205	120	1371
8	KERALA	16521	0	0	186	0	0	243	112	64
9	MADHYA PRADESH	9016	927	575	1790	978	951	6011	2614	1277
10	MAHARASHTRA	1719	683	114	2432	1536	414	2156	1586	465
11	ODISHA	17379	888	132	3420	982	91	1206	1215	1501
12	RAJASTHAN	3772	919	58	1407	363	103	5828	868	539
13	TAMIL NADU	32535	0	0	4538	2438	0	2751	1130	797
14	TELANGANA	0	0	0	2042	0	0	0	0	0
15	UTTAR PRADESH	29	1	0	1723	1055	79	7466	3186	1258
16	WEST BENGAL	15506	6502	0	1096	2127	0	4869	3620	641
17	HARYANA	495	215	0	1159	729	365	504	361	128
18	HIMACHAL PRADESH	42	25	0	198	91	0	157	76	58
19	JAMMU AND KASHMIR	486	215	70	401	340	386	338	324	348

20	PUNJAB	234	157	57	387	266	248	805	629	195
21	UTTARAKHAND	50	0	0	125	54	0	157	65	61
22	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
23	MANIPUR	0	0	0	0	0	0	0	0	0
24	MEGHALAYA	0	0	0	0	0	0	0	0	0
25	MIZORAM	0	0	0	0	1	0	0	0	0
26	NAGALAND	0	0	0	0	0	0	0	0	0
27	SIKKIM	0	0	0	0	0	0	0	0	0
28	TRIPURA	0	0	0	4	0	0	96	46	12
	GRAND TOTAL	285580	16596	4781	90958	28900	17885	70019	33295	24620

Annexure-IV

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No. 2050 due for reply on 28.07.2016

Number ST SHGs benefitted under DAY-NRLM										
S.No	State	Progress Upto Mar' 14			Progress during 2014-15			Progress during 2015-16		
		SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investement Fund	SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investement Fund	SHGs Promoted	No. of SHGs provided Revolving Fund	No. of SHGs provided Community Investement Fund
1	ANDHRA PRADESH	34987	0	0	1189	0	0	0	0	0
2	ASSAM	9375	1893	91	2561	4110	1161	3496	3708	2545
3	BIHAR	1523	238	371	2140	925	885	1303	843	763
4	CHHATTISGARH	2270	1492	345	2808	2161	1596	5128	3529	2506
5	GUJARAT	7971	2743	52	2046	1657	660	9614	1190	690
6	JHARKHAND	6615	2873	1650	5798	5299	4044	5677	4717	4760
7	KARNATAKA	393	266	0	1222	257	159	1406	87	833
8	KERALA	4093	0	0	60	0	0	401	14	8
9	MADHYA PRADESH	29013	9675	4152	13733	8664	7800	24995	17112	8993
10	MAHARASHTRA	2799	1056	116	4337	2347	868	5468	2616	491
11	ODISHA	17016	3334	326	3754	2395	174	2156	2569	3044
12	RAJASTHAN	5291	943	65	2051	230	78	9168	949	454
13	TAMIL NADU	1532	0	0	448	186	0	261	79	19
14	TELANGANA	0	0	0	1361	0	0	0	0	0
15	UTTAR PRADESH	0	0	0	97	51	0	376	156	43
16	WEST BENGAL	4356	1424	0	174	643	0	829	649	100
17	HARYANA	0	0	0	0	0	0	0	0	0
18	HIMACHAL PRADESH	0	0	0	7	2	0	4	1	1
19	JAMMU AND KASHMIR	163	154	0	139	86	60	201	125	132
20	PUNJAB	0	0	0	0	0	0	0	0	0
21	UTTARAKHAND	1	0	0	50	3	0	119	42	9
22	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
23	MANIPUR	0	0	0	0	0	0	0	0	0
24	MEGHALAYA	0	0	0	134	0	0	612	135	13
25	MIZORAM	436	244	0	288	403	0	51	39	0

26	NAGALAND	1051	315	0	629	845	0	39	414	60
27	SIKKIM	0	0	0	0	0	0	0	0	0
28	TRIPURA	0	0	0	127	73	0	539	410	168
	GRAND TOTAL	128885	26650	7168	45153	30337	17485	71843	39384	25632

Annexure referred to in part (a) of the Lok Sabha Unstarred Question.No. 2050 due for reply on
28.07.2016

Details of funds released to States for implementing DDU-GKY

(Rs. in lakhs)

S.N.	States	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	4935.000	-	7681.000	-
2	Assam	-	1317.000	185.000	22.00
3	Bihar	-	-	5596.000	-
4	Chhattisgarh	-	-	145.000	16.00
5	Gujarat	3172.500	-	154.000	-
6	Haryana	-	-	598.601	-
7	Himachal Pradesh	-	-	326.000	61.00
8	Jammu & Kashmir	-	-	150.000	-
9	Jharkhand	-	-	153.000	28.00
10	Karnataka	-	-	7485.552	18.00
11	Kerala	-	4534.000	139.000	-
12	Madhya Pradesh	-	-	188.000	-
13	Maharashtra	-	-	9553.000	26.00
14	Meghalaya	-	-	-	61.00
15	Mizoram	-	-	-	60.50
16	Nagaland	-	-	-	61.00
17	Odisha	-	8035.000	4154.000	1607.00
18	Punjab	-	-	2830.000	-
19	Rajasthan	7050.000	-	165.000	-
20	Tamilnadu	-	-	4361.225	-
21	Telangana	-	-	4367.000	-
22	Tripura	-	-	131.000	-
23	Uttar Pradesh	-	16590.000	222.000	-
24	West Bengal	-	-	146.000	-
	Total	15157.500	30476.000	48730.378	1960.50

Annexure referred to in part (b) of the Lok Sabha Unstarred Question No 2050 due for reply on 28.07.2016

Special projects sanctioned during 2013-14**(Rs. in crore)**

Sl. No.	Name of the State	Name/No. of district(s)	Purpose	Physical target	Amount released
1.	Andhra Pradesh	10 districts	PTGs	19,999	35.63
2.	Arunachal Pradesh	3 districts	Sullung tribes & Bonded Labourers (Puroik Community)	3,111	10.81
3.	Chhatisgarh	Bijapur	Affected by LWE	643	1.81
		6 districts	Flood victims	334	0.93
		23 districts	FRA	62,372	180.52
4.	Himachal Pradesh	Kinnaur	Flood victims	313	0.92
5.	Manipur	Churachandpur	Insurgency	2,483	8.38
6.	Odisha	Nuapada & Rayagada	PTG	7,465	21.00
		11 districts	FRA	36,238	105.97
		Balasore	Tornado victims	135	0.37
7.	Rajasthan	Bikaner	Flood victims	94	0.26
8.	Tamil Nadu	Cuddalore & Villupuram	Cyclone (Thane)	34,380	93.86
9.	Tripura	All districts (8)	FRA	9,862	33.28
		All districts (8)	Surrendered Militants	2,051	6.92
10.	Uttarakhand	5 districts	Flood victims	5,000	14.06
11.	Uttar Pradesh	Lalitpur	Sahariya Tribes	2,904	7.93
12.	Madhya Pradesh	4 distts	Silicosis affected	674	1.12
	Total			1,88,058	523.77

Contd....

Special projects sanctioned during 2014-15

(Rs. in crore)

Sl. No.	Name of the State	Name/No. of district(s)	Purpose	Physical target	Amount released
1.	Arunachal Pradesh	5	Border	1,811	6.35
		2	Border	1,348	4.73
2.	Mizoram	1	PVTG	4	0.014
3.	Odisha	12	Phailin victims	14,019	40.13
4.	Uttarakhand	10	Homestead Sites	3,475	3.61
5.	Nagaland	11	Natural calamity	6,063	21.28
6	Madhya Pradesh	43	Heavy rains	11,408	31.23
Total				38,128	107.344

Special projects sanctioned during 2015-16

(Rs. in crore)

Sl. No.	Name of the State	Name/No. of district(s)	Purpose	Physical target	Amount released
1	Bihar	1 (Gaya)	Heavy rains	15	.02925
2	J&K	14	Floods	3,821	7.45095
3	Tripura	4 (Dhalai, Gomati, Khowai & N.Tripura)	PVTG (Tongghar)	4,546	15.95646
4	Manipur	Imphal East	Earthquake	2,000	7.02
		Senapati	Earthquake	1,063	3.73113
Total				11,445	34.18779

* EC has approved the Special Project and the amount has been sanctioned. But the amount has yet not been released.

Special projects sanctioned/released during 2016-17

(Rs. in crore)

Sl. No.	Name of the State	Name/No. of district(s)	Purpose	Physical target	Amount released
1	Manipur	Chandel	Earthquake	1,225	4.29975
2	Tamil Nadu	29	Floods	45,788	100.0009
Total				47,013	104.3007

